

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:1949
ANSWERED ON:05.08.2010
AMMONIUM SULPHATE AND SULPHUR UNDER SUBSIDY REGIME
Rao Shri Nama Nageswara

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether the Government has decided to bring ammonium sulphate and sulphur under the subsidy regime;
- (b) if so, the facts thereof;
- (c) whether subsidy to these fertilizers is likely to be extended from the current Kharif season; and
- (d) if so, the details thereof ?

Answer

MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT KUMAR JENA)

(a) to (d): Yes, Madam. Ammonium Sulphate produced by M/s GSFC, Baroda, a Public Sector Undertaking of the Government of Gujarat and M/s. FACT, Udyogmandal, a Public Sector Undertaking under the Department of Fertilizers, was included in the Concession Scheme for decontrolled Phosphatic & Potassic (P & K) fertilizers w.e.f. 1.7.2008. Department of Fertilizers (DOF) has recognised separate cost of Sulphur contained in complex fertilizers w.e.f. 1.4.2008 for the purpose of subsidy.

(c) & (d): Yes, Madam. DOF has now introduced Nutrient Based Subsidy (NBS) policy w.e.f. 1.4.2010, in which subsidy has been allowed for sulphur contained in complex fertilizers, Single Super Phosphate (SSP) and Ammonium Sulphate. Under the NBS, Ammonium Sulphate produced by GSFC and FACT has been included for Nutrient Based Subsidy.